

Overseas Economic Cooperation Fund (OECF) of Japan for 1998-99 loan package, out of which four projects are of 2nd Tranche. The commitment for the 2nd Tranche projects will be made at the next India Development Fourm Meeting.

(c) Disbursement under ODA during the last three years State-wise is as under :-

State	(Million Yen)		
	1995-96	1996-97	1997-98
Andhra Pradesh	11011.6	8566.7	10993.3
Assam	6290.5	4603.7	1981.7
Bihar		9.1	
Gujarat	6033.9	4264.3	5886.6
Haryana			2991.3
Karnataka	1190.6	1096.5	2544.1
Kerala	3608.3	5830.2	2617.9
Madhya Pradesh	77.3	265.1	340.8
Maharashtra	1239.9	1919.4	1253.9
NCT of Delhi	882.0	2111.4	2172.6
Orissa	600.9	674.4	1084.7
Punjab			63.3
Rajasthan	2328.9	2390.6	2665.1
Tamil Nadu	2518.4	703.3	2566.4
Uttar Pradesh	3685.6	11940.0	13287.3
West Bengal	705.6	6456.1	17338.5
All Over India (Multi States)	40261.8	17161.4	24612.6

Cement Industry

1543. DR T. SUBBARAMI REDDY : Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under consideration of the Government to set up cement projects in the country, particularly in Andhra Pradesh during 1998-99; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) No, Sir.

(b) Does not arise.

Exports of Grapes

1544. SHRI S.S. OWAISI : Will the Minister of COMMERCE be pleased to state:

(a) whether grapes export from Andhra Pradesh has been increased as compared to the last year;

(b) if so, the details thereof and the Countries to which exports were made;

(c) whether Agriculture and Processed Food Products Development Authority has been imparting training to farmers for the new techniques of production of grapes;

(d) if so, the details thereof;

(e) whether APFPDA is planning to conduct new programmes for farmers;

(f) if so, the details thereof; and

(g) the extent to which these programmes are likely to increase the production of grapes in Andhra Pradesh?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) and (b) Yes, Sir. The exports of grapes from Andhra Pradesh during 1997-98 has increased to 440 MTs as against 15 MTs during 1996-97. Grapes from Andhra Pradesh have been exported mainly to Europe.

(c) and (d) APEDA has conducted a training programme for production of quality and disease-free grapes during 1996-97 to grape growers of Andhra Pradesh in association with the State Horticulture Department and other active exporters of grapes and with technical help to National Research Centre (NRC), Pune and A.P. Agriculture University.

(e) to (g) During 1997-98, APEDA has initiated an integrated approach for production of quality and disease free grapes from identified belts of Andhra Pradesh. It has drawn up a long term strategy for variety specific, integrated, pre harvest, harvesting and post harvest management. The strategy to be adopted in this regard includes identification and appointment of a technical coordinator who will be overall incharge and will monitor the programme. Orchards will be selected with the assistance of technical coordinator in consultation with organisations involved in the programme such as research institutions and State Government agencies. Training will be imparted at different stages of the crop at the

various institutions. Prepared literature of activities on pre-harvest, harvesting and post harvest processing will be distributed to the progressive farmers in the form of leaflets. These measures are likely to result in production of quality fruits and improved handling practices to help protect the harvest.

Export of Marine Products

1545. SHRI G.M. BANATWALLA: Will the Minister of COMMERCE be pleased to state:

(a) the total export of marine products during each of the last three years; and

(b) the steps taken by the Government to boost the export of marine products?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) The total export of marine products during each the last three years are as follows :-

	Quantity (MT.)	Value (Rs. in crore)	Value (US\$ million)
1997-98	385818*	4697.48	1295.86
1996-97	378199	4121.36	1152.83
1995-96	296277	3501.11	1111.46

*Provisional Figures

Source- Marine Product Export Development Authority (MPEDA)

(b) Following steps have been taken by the Government for boosting the export of marine products:

- (1) Implementation of various subsidy schemes through MPEDA for helping the fishery product processing units to produce quality fish and fishery products for exports namely schemes for establishing captive peeling sheds, cold storages, mini laboratories, generator sets, for providing insulated fish boxes and flake/chip/tube ice making machines, Individual quick freezing (IQF) units, refrigerated trucks and procurement of equipment and machinery for modernisation and for export of value added products etc.
- (2) A scheme has been sanctioned for subsidising portion of interest charged by the banks/financial institutions on loans taken by the fishery product processing units for upgradation of their facilities.

(3) A number of incentives have been announced in the current years' Exim Policy including the following :

- (i) The threshold Limit for zero import duty under Exprot Promotion Capital Goods (EPCG) scheme has been reduced from the earlier Rs. 20.00 crores to Rs.1 crore for importing essential machinery and equipment.
- (ii) With a view to encourage the exporters to attain the internationally accepted standards of quality, the fishery product processing units having HACCP (Hazard Analysis and Critical Control Points) based Quality Assurance Systems have been made eligible for grant of additional 5 percent Special Improt Licence (SIL).
- (iii) The Duty Entitlement Pass Book (DEPB) rates for export of marine products have been notified.

(4) Implementation of a subsidy scheme through MPEDA to encourage exploitation of under exploited resources in sea by assisting the mechanised fishing vessel owners to install equipments like fish finders, global positioning systems, radio communication sets etc.

(5) Relevant market information is being made available by MPEDA to the sea-food industry for entering new markets and for exporting value added products. For this purpose, MPEDA alongwith Seafood Industry participates in trade fairs abroad and also sends and receives trade delegations. Two representative offices of MPEDA located at New York and Tokyo also help the exporters by providing them with necessary market information/enquiries.

(6) The procedures of Export Inspection Council (EIC) and its Export Inspection Agencies (EIAs) for inspection and monitoring of the fishery product processing unit have been revamped which has made the fishery product processing units to conform to standards of food hygiene and safety. Also a number of training programmes have been organised for the officials of EIC, EIAs, MPEDA and the persons from